

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1968
TO BE ANSWERED ON 21ST MARCH, 2022

ISSUE OF RETIREMENT AT LOWER RANK

1968. SHRI S. SELVAGANABATHY:

Will the Minister of Defence be pleased to state:

- (a) whether since 1st April 2015, IAF Officers in the rank of Group Captain (Substantive and Select) are retiring/superannuating in the lower rank of Wing Commander inspite of serving in the higher rank of Group Captain;
- (b) if so, the number of such Officers who are affected in various branches of the IAF till date; and
- (c) the actions initiated to promulgate the Gazette notification to obviate the issue of Group Captain (Substantive and Select) in the IAF who retire/superannuate in lower rank of Wing Commander?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): Yes, Sir.
- (b): A total of 91 officers have retired in lower rank (Wing Commander) despite having served in the higher rank of Group Captain.
- (c): Draft Gazette Notification (DGN) vetting is necessary for releasing of Pension Payment Order (PPO) in the rank of substantive Group Captain, which is currently under progress.
